

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. C.P.(IB)-572(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Mr. Shashikant Shravan Dhamne

Liquidator For Corporate Person

Wapindico Retail Pvt Ltd.

SECTION 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Applicant, Ms. Monica Mayekar i/b. Ms. Prachi
Wazalwar is present.

At the request of the Applicant, list this matter on **20.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)